

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF **M/S AZAM RUBBER PRODUCTS PRIVATE LIMITED**

Sr. No	Particulars	Details
1	Name of corporate debtor	M/s. Azam Rubber Products Private Limited
2	Date of incorporation of corporate debtor	25-07-1994
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies (Kanpur) under the Companies Act, 1956
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U19201UP1994PTC016709
5	Address of the registered office and principal office (if any) of corporate debtor	AL 9, Sector 13, GIDA Industrial Area, Gorakhpur, Uttar Pradesh - 273209
6	Date of closure of Insolvency Resolution Process.	July 04, 2024
7	Liquidation commencement date of corporate debtor	Order pronounced on July 04, 2024 (Order received on July 5, 2024)
8	Name and registration number of the insolvency professional acting as liquidator	Mr. Rajeev Ranjan Singh Reg.No:-IBBI/IPA-002/IP-N00707/2018 2019/12418
9	Address and e-mail of the liquidator, as registered with the Board	Address: Flat No. 14049, 16 Avenue, Gaur City-2, Greater Noida West, Gautam Buddha Nagar, Uttar Pradesh – 201310 Email ID: ip.rajeevsingh@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Correspondence Address: 532, 5th Floor, Somdatt Chamber-II, Bhikaji Cama Place, New Delhi-110066 Email ID: azamrubber.ibc@gmail.com
11	Last date for submission of claims	August 4, 2024

Notice is hereby given that the National Company Law Tribunal, Allahabad Bench, has ordered the commencement of liquidation of the **M/s. Azam Rubber Products Private Limited** on **July 4, 2024 (Order received on July 5, 2024)**.

The stakeholders of **M/s. Azam Rubber Products Private Limited** are hereby called upon to submit their claims with proof on or before August 4, 2024, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.


IP No. 12418

Mr. Rajeev Ranjan Singh

Liquidator of M/s **Azam Rubber Products Private Limited**
Registration No. IBBI/IPA-002/IP-N00707/2018-2019/12418

AFA valid upto: 31.10.2024

Date: **July 07, 2024**
Place: **NOIDA, U.P.**